

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

(5)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/09/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER – JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

COMPANY APPLICATION NO. :  
PETITION NUMBER : TCP/153/2016  
NAME OF THE PETITIONER(S) : C. Ganapathy & 3 others  
NAME OF THE RESPONDENT(S) : M/s Edison Global Solutions Private Limited & 4 others  
UNDER SECTION : 397/398, 402, 403

S.No.	Name (in Capital)	Represented by	Signature
	R. SARAVANAN FOR T. SAI KRISHNAN	Respondent: 1, 2 & 3	Fmg

**ORDER**

Matter is called. No representation on behalf of the Petitioner. Counsel for Respondent present and prayed for time for filing counter. Matter is adjourned for appearance of the Petitioner failing which appropriate order will be passed. Put up on 26.10.2017 at 10.30 A.M.

—sd—  
MEMBER (TECHNICAL)

—sd—  
MEMBER (JUDICIAL)

ghk